

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 4446/2013

New Delhi this the 25th day of October, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. B.K. Sinha, Member (A)**

1. Nanku, S/o Shyam Lal,
R/o Railway Awas No. G-43,
Railway Colony, Rurki,
Dist. Haridwar, Uttrakhand
2. Manzoor Hassan S/o Sareef,
R/o Village Kharauja Kutopur,
PS & Tehsil: Laksar,
Distt. Haridwar, Uttrakhand,
3. Bundu S/o Sabbir,
Village Gashmalpur,
PS & Tehsil Najibabad,
District Bijnore, Uttar Pradesh,
4. Dayaram S/o Bansai,
Village Lalpur Saujimal,
PS Nangal, Tehsil Najibabad,
District Bijnore, Uttar Pradesh
5. Shiv Nath S/o Mool Chand,
Village Kauripura, PS & Tehsil Dhampur,
District Bijnore, Uttar Pradesh
6. Dharampal S/o Ghansi Ram
Village Puraini, PS & Tehsil Nagina,
District Bijnore, Uttar Pradesh

- Applicants

(By Advocate: Mr. Tapas Tyagi)

VERSUS

1. Union of India,
Through the General Manager,
Northern Railway, Baroda House,
New Delhi
2. The General Manager (P)
Northern Railway, Baroda House,
New Delhi
3. The Divisional Railway Manager,
Northern Railway, Moradabad,
Moradabad

- Respondents

(By Advocate: Shailendra Tiwary)

O R D E R (Oral)

Shri V. Ajay Kumar, Member (J):

When the matter was taken up for hearing, both sides submit that since the subject matter of this OA is squarely covered by the decision of this Tribunal in OA NO. 3971/2012 (Amar Singh & Ors. v. Union of India & Ors.) decided on 17.07.2013 and that against the said decision, the respondents have preferred a Writ Petition (Civil) No. 8704/2013 where stay of the order of this Tribunal in Amar Singh's case (supra) was granted.

2. Since the said Writ Petition is still pending, both sides submit that the present OA may be disposed of in terms of the order of this Tribunal passed in OA NO. 3971/2012 on 17.07.2013 in the matter of Amar Singh & Ors. v. Union of India & Ors. Accordingly, the OA is disposed of in terms of the order of this Tribunal passed in OA No. 3971/2012 on 17.07.2013. However, the same is subject to the result of the WP (C) No. 8704/2013 pending in the Hon'ble High Court of Delhi. No costs.

(Dr. B.K. Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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